BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 51/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

Name of the Company:

State Bank of India

V/s.

Radheshyam Fibres Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Bon Alvan

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2. For ARJUN Rusheth

Advocate

K.R.Persell

ORDER

Learned Advocate Mr. Biju Nair present for Financial Creditor/ Petitioner. Learned Advocate Mr. Arjun Sheth present for Respondent.

Learned Advocate Mr. Arjun Sheth filed Vakalatnama for Respondent.

Learned Counsel appearing for Respondent requested time to file objections.

List the matter on 20.07.2017 for objections of Respondent, if any, and for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of July, 2017.